

NIHAR RANJAN LASKAR): (a) to (d). The requisite information is being collected and would be laid on the Table of the House.

Minimum wages for Agricultural Labour

7696. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of LABOUR be pleased to state:

(a) whether the Labour Ministry is considering a proposal to aid the State Governments in strengthening the implementation of minimum wages in the agricultural sector; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Yes, Sir.

(b) It is proposed to evolve a centrally sponsored plan scheme with a view to assisting the State Governments, wherever necessary, to enable them strengthen their enforcement machinery for the implementation of minimum wages in agriculture at the rate of one Inspector for each block, the expenditure for which is to be shared equally by the States and the Centre. The proposal is being considered in consultation with the Planning Commission.

Segregation of law and order duties from Investigation of Crime at Police Stations Delhi

7697. SHRI M. RAMGOPAL REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to introduce a new system of policing which segregates law and order duties from investigation of crime at the police stations in Delhi; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). Based on the system prevailing in Bombay, the Delhi Police have proposed separation of crime investigation work at selected Police Stations in Delhi. It has been proposed that separate Inspectors should be appointed at these Police Stations for looking after the crime investigation work. The proposal is presently under consideration. In the meantime, the Delhi Police have introduced the system in four Police Stations as an experimental measure.

News item 'Dahej ki vedi par ek our ball'

7698. SHRI R. L. P. VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news captioned 'Dahej Ki Vedi Par Ek Aur Bali' in Hindustan dated 2 February, 1982;

(b) if so, the details thereof; and

(c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). A news item was published in the Hindustan dated 2nd February, 1982 captioned Dahej Ki Vedi Par Ek Aur Bali. The Government has received a representation from Shri Rakesh Kumar Jain, 169, G. T. Road Shahdara in which he has stated that his sister, Smt. Rita Jain, who was married to one Shri Sukesh Kumar Jain, S/o Shri Narottam Chander Jain, Dehradun was murdered by her husband and mother-in-law by administering poison. Dowry is allegedly the motive behind the crime. The matter has been brought to the notice of the State Government.